

setting up of committee can be gone into after the information is collected.

Allotment of Plots to Farmers

4348. SHRI MORESHWAR SAVE: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Government have provided an alternative plot on reserved price alongwith the compensation to each of the farmers whose agriculture land was acquired by the Delhi Development Authority;

(b) whether some of these farmers got the land changed to posh colonies like Shalimar Bagh, Pitampura, Prashant Vihar on false grounds:

(c) if so, the number of such farmers and the reasons for this change;

(d) whether any inquiry had been ordered into the allotment of such plots; and

(e) if so, the details thereof and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The allotment of alternative plot is made by the DDA, at pre-determined rates to individuals including farmers, whose land is acquired for the planned development of Delhi after 1.1.1961.

(b) to (e). 7 cases of suspected irregularities have been noticed which have been referred to the Vigilance Department of the DDA for investigation.

[*Translation*]

Development of cities under NCR Plan

4349. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the provision made for the development of various selected cities under the National Capital Region Plan in the Eight Five Year Plan; and

(b) the amount provided so far by the Government for the development of these cities?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The proposals for the Eighth Five Year Plan are under discussion.

(b) A total amount of Rs. 71.70 crores approximately has so far been provided by the Government and the NCR Planning Board for the development of the cities included in the National Capital Region.

News Item "Ambedkar Awas Yojna Ka Ardh Satya"

4350. SHRI RAM SAGAR: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the attention of the Government has been invited to a news-item captioned "Ambedkar Awas Yojana Ka Ardh Satya" appearing in Jansatta dated October 30, 1991; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) As per Statement attached.

STATEMENT

In the news item it has been alleged, inter alia, that different figures for registration of persons under Ambedkar Awas Yojana were conveyed to Members of Parliament of